

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3382**  
TO BE ANSWERED ON THE 21<sup>ST</sup> MARCH, 2023

**AIF FOR SMALL SCALE INDUSTRIES**

3382. SHRI SUNIL BABURAO MENDHE:  
SHRI RAJAN VICHARE:  
SHRI DHARAMBIR SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state :

- (a) whether the Government has approved Agriculture Infrastructure Fund (AIF) for farmers for setting up small scale industries in the country, State-wise particularly in the State of Haryana and Parliamentary Constituency of Thane in Maharashtra;
- (b) the amount of funds proposed to be allocated to States of Haryana and Maharashtra for the said infrastructure; and
- (c) the names of the projects approved under the said scheme?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Agriculture Infrastructure Fund Scheme(AIF), launched in July 2020 is a Financing facility of Rs. 1,00,000 crore to be lent by Lending Institutions for funding Agriculture Infrastructure Projects relating to decentralised post-harvest management Infrastructure and community farming assets at farm-gate & aggregation points. In order to incentivise the sector and encourage enterprise, interest subvention of 3% per annum and Credit guarantee cover up to a limit of ₹ 2 crore for a maximum period of 7 years is being provided under AIF. This Central sector Scheme covers whole of India. Below given is the progress of AIF in the State of Haryana and Parliamentary constituency of Thane in Maharashtra and other States in general:

So far 804 Projects have been sanctioned with a total approved amount of Rs 683 Crores in the State of Haryana and 19 Projects have been sanctioned with total approved amount of Rs 14.59 Crores in the Parliamentary constituency of Thane in Maharashtra.

**State-wise loan sanctioned under Agriculture Infrastructure Fund (AIF)**

**(Amount In Rs. Crore)**

SN	State/ UT	Total sanctioned	
		No.	Amount
1	Madhya Pradesh	5,567	4,275
2	Andhra Pradesh	1,937	2,007
3	Maharashtra	3,400	1,790
4	Rajasthan	1,306	1,223
5	Telangana	893	915
6	Karnataka	1,744	991
7	Gujarat	1,183	981
8	Uttar Pradesh	1,701	1,051
9	Tamil Nadu	943	754
10	Haryana	804	683
11	Punjab	1,673	656
12	West Bengal	1,040	469
13	Kerala	615	347
14	Chhattisgarh	542	427
15	Bihar	482	308
16	Odisha	510	262
17	Assam	193	199
18	Uttarakhand	236	127
19	Himachal Pradesh	129	52
20	Jharkhand	108	45
21	Goa	8	7
22	Delhi	7	8
23	Jammu and Kashmir	58	26
24	Arunachal Pradesh	3	4
25	Chandigarh	2	4
26	Meghalaya	1	2
27	Mizoram	3	2
28	Nagaland	11	3
29	Sikkim	11	1
32	The Dadra And Nagar Haveli And Daman And Diu	1	1
33	Andaman And Nicobar Islands	3	0.3
34	Manipur	2	0.4
35	Tripura	2	2
36	Puducherry	1	1
	<b>Grand Total</b>	<b>25,119</b>	<b>17,623</b>

(b) The State of Maharashtra is tentatively allocated an amount of Rs 8460 Crore and Haryana Rs. 3900 Crore under the Agriculture Infrastructure Fund.

(c) The names of the projects approved under the AIF scheme are as under:

## A. Post-Harvest Management Projects

- Supply chain services including e-marketing platforms
- Warehouse & Silos
- Cold Stores and Cold Chain
- Packaging Units
- Assaying Units
- Sorting and grading units
- Logistic Facilities- Reefer Van & Insulated vehicles
- Ripening Chambers
- Farm residue/waste management infrastructures
- Primary Processing activities

## B. Community Farming Assets

- Organic inputs production – Vermicomposting etc.
- Compressed Biogas ( CBG) Plant
- Bio stimulant production units
- Infrastructure for smart and precision agriculture
- Purchase of drones, putting up specialized sensors on field, Blockchain and AI in agriculture etc.
- Remote sensing and Internet of Things (IOT) such as automatic weather station, Farm advisory services through GIS applications.
- Nursery
- Tissue culture
- Seed Processing
- Custom Hiring Center –farm machinery/ implements ( *minimum 4 in quantity*)
- Farm/Harvest Automation (*combine harvester, sugarcane harvester, boom sprayers etc.*)
- Standalone solar pumping system (PM-KUSUM component B)
- Solarization of grid connected agri-pump under (PM-KUSUM component C)
- Integrated Spirulina production & processing units
- Sericulture processing unit
- Honey processing
- Plant quarantine units
- Projects identified for providing supply chain infrastructure for clusters of crops including export clusters.
- Projects promoted by Central/State/Local Governments or their agencies under PPP for building community farming assets or post-harvest management projects.

Following projects are eligible for only groups such as *FPOs, PACS, SHGs, JLGs, Cooperatives, National and State Level Federation of Co-operatives, FPOs federations, Federations of SHGs, National and State Level Agencies as they qualify as community farming assets: -*

- Hydroponic Farming
- Mushroom farming
- Vertical farming
- Aeroponic farming
- Poly house/ Greenhouse

- Logistics facilities (including non-refrigerated/insulated vehicles)
- Tractors

Note 1: Solarization of any of the eligible infrastructure can also be financed under AIF.

Note 2: Digital Connectivity and optic fiber infrastructure shall be eligible investment as part of development of the aforementioned eligible projects.

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